- (v) Market for TOP crops will be developed by brand building, setting up retail outlets and distribution channel.
- (vi) The food processing and value addition industry will be involved in integrating their activity with production through input supplies, mechanization, introducing new technologies of production and setting up of processing facilities at primary, secondary, tertiary level and linking supply of these commodities to the consumption areas by creating infrastructure and storage facilities.
- (vii) Creation of large infrastructure will be encouraged for seasonal storage near major cities to check sudden spike in the prices.

(c) As per scheme guidelines, the Pattern of Assistance provided by Government for the implementation of this scheme is as under:-

- (i) For Price Stabilisation Measures, 50% of cost of transportation and 50% of cost of hiring appropriate storage facilities will be provided as subsidy at the time of harvest. NAFED will be nodal agency for disbursement of subsidy under this component to the eligible organisation.
- (ii) For Integrated value chain development projects, the grant-in-aid will be at the rate of 50% of the eligible project cost in all areas, subject to maximum Rs. 50 crore per project. However, in case where PIA is/ are FPO(s), the grant-in-aid will be at the rate of 70% of the eligible project cost in all areas, subject to maximum Rs. 50 crore per project.

## Setting up of FPIs in States

1384. SHRI HARNATH SINGH YADAV: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the details of Food Processing Industries (FDIs) functioning in the country, State-wise, including Uttar Pradesh;

(b) whether it is a fact that proposals from various States for setting up of FPIs are under consideration of Central Government with a view to create jobs in these industries;

- (c) if so, the details of these proposals, State-wise; and
- (d) the details of proposals approved by Government during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING

INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) As per the latest Annual Survey of Industries (ASI), 2015-16, conducted by Ministry of Statistics and Programme Implementation, the total number of factories/units in the registered food processing sector in the country, including Uttar Pradesh, is estimated at 39,320. The State-wise details of the number of registered food processing factories/units for ASI 2015-16 are given in the Statement (*See* below).

(b) and (c) The Ministry of Food Processing Industries (MoFPI) provides financial assistance in the form of grants-in-aid under various component schemes of Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) for setting up of food processing industries/ units/projects. Individuals, farmers, entrepreneurs, organizations such as Central and State PSUs/Joint Ventures/Farmer Producer Organizations (FPOs)/NGOs/Cooperatives/ SHGs/ Public and Private Companies etc. are eligible forfinancial assistance. Financial assistance to the eligible applicants is provided against the Expression of Interests (EoI) invited by the MoFPI from time to time. The details of the operational guidelines for different schemes are available on the website of the Ministry at *www.mofpi.nic.in*.

(d) A total of 224 projects under various schemes of PMKSY have been approved during the last three years, the details of which are as follows:-

S1.	Name of the Scheme	2015-16	2016-17	2017-18
No.				
1.	Mega Food Parks	12	-	4
2.	Integrated Cold Chain and Value Addition Infrastructure	23	3	91
3.	Creation/Expansion of Food Processing and Preservation Capacities	-	-	50
4.	Infrastructure for Agro Processing Cluster	-	-	4
5.	Food Testing Laboratory*	9	18	10

\* Date of release of 1st installment is considered as year of approval.

## Statement

State/UT-wise details of the No. of Registered Food Processing Units in India

Sl.No.	Name of the State/UTs	Number of registered units
1	Andaman and Nicobar Islands	5
2	Andhra Pradesh	5,913
3	Arunachal Pradesh	30

Sl.No.	Name of the State/UTs	Number of registered units
4.	Assam	1,354
5.	Bihar	894
6.	Chandigarh (U.T.)	18
7.	Chhattisgarh	1,274
8.	Dadra and Nagar Haveli	6
9.	Daman and Diu	33
10.	Delhi	166
11.	Goa	97
12.	Gujarat	2,068
13.	Haryana	857
14.	Himachal Pradesh	171
15.	Jammu and Kashmir	152
16.	Jharkhand	233
17.	Karnataka	2,159
18.	Kerala	1,579
19.	Lakshadweep	-
20.	Madhya Pradesh	846
21.	Maharashtra	3,031
22.	Manipur	25
23.	Meghalaya	19
24.	Mizoram	-
25.	Nagaland	20
26.	Odisha	1,064
27.	Pudducherry	59
28.	Punjab	2,895
29.	Rajasthan	880
30.	Sikkim	21
31.	Tamil Nadu	5,082
32.	Telangana	3,961
33.	Tripura	79

Unstarred Questions

Sl.No.	Name of the State/UTs	Number of registered units
34.	Uttar Pradesh	2,086
35.	Uttarakhand	364
36.	West Bengal	1,879
	Total	39,320

Source: Annual Survey of Industries, 2015-16.

## Employment opportunity under small and medium FPIs

†1385. MS. SAROJ PANDEY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of the new small and medium Food Processing Industries established in the country in the last four years; and

(b) the number of people getting employment directly or indirectly through these industries?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) The number of Micro, Small and Medium Enterprises (MSMEs) registered for manufacturing of food and beverages on Udyog Aadhaar portal since October, 2015 till 17.12.2018 are given below:-

NIC Code	2 Digit NIC Code	Micro	Small	Medium	Total
	Description				
10 and 11	Manufacture of food products and Manufacture of beverages	4,52,793	59,425	3,215	5,15,433
	und Mananactare of Severages				

Source: Ministry of Micro, Small and Medium Enterprises.

(b) The number of persons getting employment in Micro, Small and Medium Enterprises (MSMEs) units manufacturing of food and beverages since October, 2015 till 17.12.2018 are as follows:-

NIC Code	2 Digit NIC Code	Micro	Small	Medium	Total
	Description				
10 and 11	Manufacture of food products	15,77,177	8,26,702	1,73,086	25,76,965
	and Manufacture of beverages				
Source: Ministry of Micro, Small and Medium Enterprises.					

<sup>†</sup> Original notice of the question was received in Hindi.